

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3574**

TO BE ANSWERED ON THE 8th AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)

Rehabilitation of Refugees

3574. DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any transparent policy for relief and rehabilitation of the refugees migrating from the neighbouring countries; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (b): The Government has a scheme for providing relief assistance to Sri Lankan refugees, who are residing in camps in Tamil Nadu and Odisha. Certain essential relief facilities such as monthly cash assistance, subsidized ration, free clothing materials, utensils, cremation and shradh grants and infrastructural facilities in camps are provided to them. In 2014, the Government issued Tibetan Rehabilitation Policy advising the State Governments to consider extending the social sector schemes, whether of the Central or the State Governments, to the Tibetan refugees. Government has sanctioned a scheme of grant-in-aid of Rs. 40 crore over a period of five years from 2015-16 to 2019-20 to Central Tibetan Relief Committee (CTRC) for social welfare of Tibetan refugees in the country.
